

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 23.04.2015

OA No. 291/00234/2015

Mr. Nand Kishore, counsel for applicant.

Learned counsel for the applicant seeks permission to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the submissions made on behalf of the applicant, the present Original Application is dismissed as withdrawn with liberty to the applicant to file fresh Original Application, if so advised.



(R. RAMANUJAM)
ADMINISTRATIVE MEMBER



(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat